

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 62227/2019, 63465/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 9702/2019

M/S HINDUSTAN COCA COLA BEVERAGES PVT. LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF COMMERCIAL TAXES & ANR.

Respondent(s)

IA No. 62227/2019 - EXEMPTION FROM FILING O.T.
IA No. 63465/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 20-11-2019 These matters were called on for hearing today.

For Petitioner(s) Ms. Rohan Roy, Adv.
Mr. M. P. Devanath, AOR

For Respondent(s)
Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioner.

Ld. Counsel is present on behalf of respondents.

Four weeks' time is given to respondent No.1 to file counter affidavit.

Service of notice is complete qua respondent No. 2 but no one has entered appearance on his behalf.

List again on 28.1.2020.

SURINDER S. RATHI
Registrar